

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-BA-78-2020**

Shubhankar Janak alias Shub
alias Shubjankar Jana Applicant

V e r s u s

State of Goa Respondent

Adv. Ryan Menezes for the Applicant.

LD-VC-BA-79-2020

Ronny Jana @ Rani Jana Applicant

V e r s u s

State of Goa Respondents

Adv. Ryan Menezes for the Applicants.

CORAM: DAMA SESHADRI NAIDU, J.**DATE: 25th November, 2020.****ORDER:**

The learned Additional Public Prosecutor undertakes to provide the CCTV footage of the crime in a pen drive by the next adjournment. The Court wants to view the footage to ascertain whether the applicants in these two applications have played any core role in the crime.

2. Post the matter on 7/12/2020.

DAMA SESHADRI NAIDU, J.**AP/-**